

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 322 OF 2016 &  
IA NOS. 671 OF 2016**

**AND**

**APPEAL NO. 333 OF 2016 &  
IA NO. 711 OF 2016**

**Dated: 19<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**APPEAL NO. 322 OF 2016 &  
IA NOS. 671 OF 2016**

**M/s Ultratech Cement Ltd.**

**...Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory  
Commission**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Darpan for R.1

**APPEAL NO. 333 OF 2016 &  
IA NO. 711 OF 2016**

**JSW Steel Ltd.**

**...Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory  
Commission**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Darpan for R.1

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **11.10.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

**(I.J. Kapoor)**  
**Technical Member**

*ts/mk*